



एकस्व
/अभिकल्प/व्यापार
चिह्न/भौगोलिक संकेत
PATENTS/DESIGNS /
TRADE MARKS /
GEOGRAPHICAL
INDICATIONS



भारत सरकार
Government of India
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिह्न
Office of The Controller General of
Patents, Designs & Trade Marks
बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
मुंबई-400 037 Mumbai – 400 037, India.

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(Email): cgpdtm@nic.in
cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/137

Date: 07-05-2025

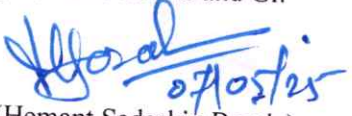
OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Shri Hemant Khosla, Senior Examiner of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Copyright Office, Delhi	Trade Marks Registry, Kolkata

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri Hemant Khosla should report to Head of Office of new place of posting to work allotted in earlier office orders.
4. Shri Hemant Khosla, Senior Examiner of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Shri Hemant Khosla, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/138

Date: 07-05-2025

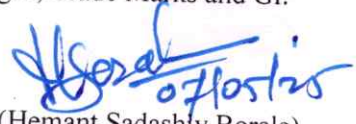
OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Shri Parag R. Bhendarkar, Senior Examiner of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Trade Marks Registry, Mumbai	Trade Marks Registry, Delhi

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri Parag R. Bhendarkar should report to Head of Office of new place of posting to work allotted in earlier office orders.
4. Shri Parag R. Bhendarkar, Senior Examiner of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Shri Parag R. Bhendarkar, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/139

Date: 07-05-2025

OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Ms. Shikha Dewan, Senior Examiner of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Trade Marks Registry, Delhi	Trade Marks Registry, Mumbai

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Ms. Shikha Dewan should report to Head of Office of new place of posting to work allotted in earlier office orders.

4. Ms. Shikha Dewan, Senior Examiner of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv/Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Ms. Shikha Dewan, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
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No. CGPDTM-11018(11)/1/2020-CGTMR/ 140

Date: 07-05-2025

OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Shri Satyendra Kumar Pandey, Senior Joint Registrar of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

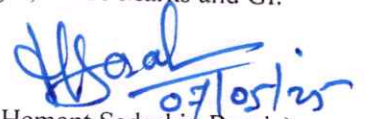
Present location of Posting	New location of Posting
Trade Marks Registry, Mumbai	Trade Marks Registry, Delhi

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Satyendra Kumar Pandey should report to Head of Office of new place of posting to work allotted in earlier office orders.

4. Shri Satyendra Kumar Pandey, Senior Joint Registrar of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Shri Satyendra Kumar Pandey, Senior Joint Registrar of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/ 141

Date: 07-05-2025

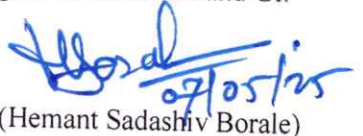
OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Smt. Subasani Purushothman, Senior Examiner of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Trade Marks Registry, Chennai	Trade Marks Registry, Delhi

- The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Smt. Subasani Purushothman should report to Head of Office of new place of posting to work allotted in earlier office orders.
- Smt. Subasani Purushothman, Senior Examiner of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Smt. Subasani Purushothman, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

- Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
- IT Division – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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एस एम रोड, एन्टोप हिल, S. M. Road, Antop Hill,

मुंबई-400 037 Mumbai – 400 037, India.

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cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/142

Date: 07-05-2025

OFFICE ORDER

The Competitive Authority has approved the transfer & postings at new location of Shri Abhishek Kumar Pandey, Senior Examiner of Trade Marks, GI & Copyright in administrative exigency and station tenure as per revised transfer policy 2024 in public interest in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

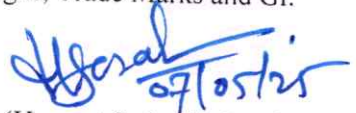
Present location of Posting	New location of Posting
Trade Marks Registry, Delhi	Trade Marks Registry, Chennai

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Abhishek Kumar Pandey should report to Head of Office of new place of posting to work allotted in earlier office orders.

4. Shri Abhishek Kumar Pandey, Senior Examiner of Trade Marks, GI & Copyright is eligible for TA/DA and other benefits attached to transfer in public interest as per FR Rules and/or DoPT Guidelines in the matter of transfer in public interest.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Shri Abhishek Kumar Pandey, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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(Email): cgpdtm@nic.in
cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR/ 143

Date: 07-05-2025

OFFICE ORDER

Upon consideration of request for transfer, the Competitive Authority has approved the transfer & postings at new location of Ms. Himpriya Mishra, Senior Examiner of Trade Marks, GI & Copyright own request in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

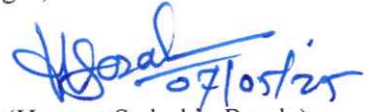
Present location of Posting	New location of Posting
Trade Marks Registry, Mumbai	Trade Marks Registry, Delhi

2. The concerned Head of Office of the respective location of Office, where the officer is presently working, is requested to immediately relieve the officer within 10 days of issue of this order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Ms. Himpriya Mishra should report to Head of Office of new place of posting to work allotted in earlier office orders.

4. Ms. Himpriya Mishra, Senior Examiner of Trade Marks, GI & Copyright is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


07/05/25

(Hemant Sadashiv Borale)

Director,

Office of Controller General of Patents, Designs & Trade Marks

To:-

Ms. Himpriya Mishra, Senior Examiner of Trade Marks, GI & Copyright

Copy to:-

1. Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmedabad, RGNIIPM, Nagpur, GIR, Chennai, Copyright Office, Delhi
2. IT Division – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.